

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR VALECHA KACHCHH TOLL ROADS LIMITED OPERATING IN INFRASTRUCTURE OF ROADS AND BRIDGES AT BHUJ-BHACHAU, GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Valecha Kachchh Toll Roads Limited CIN: U45203MH2011PLC219600
2.	Address of the registered office	Valecha Chambers, 4th Floor, Plot No. B-6 New Link Road, Andheri (West), Mumbai – 400053
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	No Fixed Assets of the Company (As per Audited balance sheet of FY2022-2023)
5.	Installed capacity of main products/ services	The CD was operating a Toll Road Project in the State of Gujarat on BOT model which has been terminated by the Gujarat State Road Development Corporation on 23 rd February 2023. (Claims of Approx INR 1900 crores)
6.	Quantity and value of main products/ services sold in last financial year	Toll Collected of INR 639.43 Lakhs (as per the Audited balance sheet of FY2022-2023)
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details write an email to irp.valecha@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to irp.valecha@gmail.com
10.	Last date for receipt of expression of interest	04 January 2024
11.	Date of issue of provisional list of prospective resolution applicants	14 January 2024
12.	Last date for submission of objections to provisional list	19 January 2024
13.	Date of issue of final list of prospective resolution applicants	29 January 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03 February 2024
15.	Last date for submission of resolution plans	04 March 2024
16.	Process email id to submit Expression of Interest	irp.valecha@gmail.com



Avil Menezes
Resolution Professional of Valecha Kachchh Toll Roads Limited
(Company under CIRP vide NCTL order dated 9 October 2023)
Registration No. IBBI/IPA-001/IP-P00017/2016-2017/10041
Authorization for Assignment valid till 27th November 2024
Address: 106, 1st Floor, Kanakia Atrium 2,
Cross Road A, Behind Courtyard Marriott,
Chakala, Andheri East, Mumbai - 400093
Email id: irp.valecha@gmail.com, avil@caavil.com

Date: 05.12.2023

Place: Mumbai